NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 69/2003 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT, INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2016

NAME OF THE COMPANY: M/s. Vijay Khanna & Ors. V/s. M/s V.K. Kapoor Associates Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

REPRESENTATION SIGNATURE DESIGNATION S.NO.

RSBHATIA DCS

Reshale.

ORDER

Notice has been accepted by the ld. Practicing Company Secretary for the respondents. Let reply be filed within one week from today.

2. To come up on 7.9.2016.

(Ina Malhotra)

Sd1-

Member (Judicial)

(R.Varadharajan)

Member (Judicial)